

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2016 AT 10.30 AM

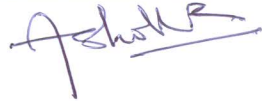
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/46/2016  
NAME OF THE PETITIONER(S) : P.Mohanraj and another  
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. R. VIDHYASHANKAR  
R. ASHOKKUMAR ]

Counsel For Respondents 1 to 3 & 5



2. Ramakrishnan Viraraghavan  
S. Sathya ganesh

Counsel for Petitioners



ORDER

Counsel for petitioner present. Counsel for R1 to R3 and R5 present. Counsel for petitioner filed an affidavit in proof of notice served to counsel representing R4 and acknowledgement showing the signature. No representation on behalf of R4. In the circumstances R4 is proceeded exparte. Both the counsels are directed to obtain the report of the Chartered Accountant from the Registry and file objections by the next date of hearing. At their request time extended. Put up on 19.12.2016 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)